

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/160/ (IB)/2017  
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD  
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	T.V. SEKAR	Counsel for Respondent	J. Sekar
	A. Vignesh	Counsel for Petitioner	A. Vignesh

**ORDER**

Counsel for Petitioner present. Respondent present along with his Counsel. Respondent submitted that there are chances of settlement subject to the acceptance of the Petitioner and prayed for time. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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